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श्री विभूति मिश्र ं सरकार ने बाडगेज के लिये ही लोकोमंटिञ्ज के ग्रार्डर दिये हैं या गरीब मीटर गेज के लिये भी कुछ ग्रार्डर दिये गये हैं ?

श्री शाहनवाज सां : मीटर गेज के लिये भी टेंडजं दिये गये हैं ग्रीर जम्मोद है कि वे टेंडजं बहुत जल्दी फाइनलाइज किये जायेंगे।

Shri Vishram Prasad: May I know how much foreign exchange has been allotted for the purchase of these locomotives, and how long will ittake to make the country self-sufficient in the production of such locomotives?

Shri Shahnawaz Khan: I have stated already that for these 28 locomotives the cost is Rs. 2,82,36,425. We hope t be in a position to manufacture 60 to 70 A.C. locomotives by the end of the third Plan.

Construction of New Vessels

*863. Shri P. C. Borocah; Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government have of late approved two schemes for granting loans for the construction of new vessels on scientific lines and for merchandising the existing sailing vessels;
- (b) if so, how much amount has been set apart for these schemes; and
- (c) the broad outlines of these schemes?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The reference is presumably to the scheme for mechanisation (and not merchandising of existing sailing vessels) and construction of new sailing vessels on scientific line. Provision to the extent of Rs. 15 lakhs and Rs. 85 lakhs respectively exists in the Third Five Year Plan for

these two schemes. It has been proposed that the Maritime State Governments concerned should grant the financial assistance involved to the sailing vessels operators on the basis of loans received by those Governments from the Central Government. They have, accordingly, been addressed and further action will be taken on receipt of their replies.

Shri P. C. Borooah: May I know how many new vessels will be built and how many sailing vessels will be merchandised through these loans according to the present scheme?

Shri Raj Bahadur: Initially, the allocations were made on the basis that locally manufactured diesel engines should be available for this. On that basis, the number was 100, to be mechanised, and 85 for new construction. Since then a change has taken place because locally manufactured engines are not yet available and now the anticipated number, for which the sanction has been asked from the Planning Commission is 50 for mechanisation and 79 for new construction.

Shri P. C. Borocah: May I know whether the loan scheme will cover both private and the public sector enterprises?

Shri Raj Bahadur: These are entirely by the private agencies. I do not think the Government owns any sailing vessel.

Shri Bhagwat Jha Azad: May I know whether any of the maritime State Governments has agreed in principle to participate in these two schemes?

Shri Raj Bahadur: We have addressed them; we hope that they will act in the matter. That is our hope. But I cannot say if anyone of them has yet signified its assent to this.

3 Community Development

*804. Shri Man Singh P. Patel: Will the Minister of Community Develop-

ment, Panchayati Raj and Cooperation be pleased to state:

- (a) the development pattern Community Development Programme after the second stage of Community Development blocks; and
- (b) if not devised, the reasons therefor?

The Deputy Minister of Community Development, Panchayati Raj Cooperation (Shri Shyam Dhar Misra): (a) No separate development pattern in Community Development Programme after the second stage of Community Development Blocks has been laid down. The development programmes as in stage II are to be continued by the State Government with its own resources and the departmental funds for development as also local resources that may be raised.

(b) By the time the C.D. Blocks complete their stage II, the system of channelising development expenditure through the Blocks would have been well established and a nucleus provision through a schematic budget as during Stage I and Stage II of a Block is not considered necessary.

Shri Man Sinh P. Patel: How many Stage II blocks have been completed by April, 1962?

Shri Shyam Dhar Misra: Actually, only 145 blocks have now been completed: 59 in October, 1961 and 86 in April 1962.

Shri Man Sinh P. Patel: In view of the hon. Minister's reply, as the blocks are lying idle since a year and a half, may I know whether the Government is contemplating to have an evaluation committee to see that if the blocks have not reached the development pattern, they would like to be continued either by the central assistance or by the State Governments?

Shri Shyam Dhar Misra: Actually, this question was considered by the Ministers' Conference in 1961. It was also considered at the Ministers' Conference in 1962. A decision has been taken that in the post Stage II blocks. where the blocks have not actually come in as units of planning development, a provision of Rs. 1 lakh will be made per year for each block.

Shri Venkatasubbaiah: Is the hon. Minister aware of the fact that most of these post-intensive blocks have a top-heavy administration and development has come to a standstill. with the result that there is discontentment and dissatisfaction among the people in regard to the working of these post-intensive blocks?

Shri Shyam Dhar Misra: If he is talking of the Stage II blocks, they are working. If he is talking of the post-Stage II blocks, the number of blocks is only limited. They are 145. It is true that because of inadequacy of funds, there is some programme which is slow. But we have reiterated the decision taken and we are writing to the State Governments about it.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

3 Agricultural Cess

*795. Shri Solanki: Shri P. K. Deo:

Will the Minister of Food and Agriculture be pleased to state:

- (a) how much money was collected by Indian Council of Agricultural Research during 1960-61 and 1961-62 by way of agricultural cess;
- (b) how much out of this spent on the staff at the Headquarters; and
- (c) how much was spent on Central Research in the fields?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement giving the requisite information is laid on the Table of the Sabha,